

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NO. 240 OF 2015 APPEAL NO. 241 OF 2015
AND APPEAL NO. 203 OF 2015

Dated: 28th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No. 239 OF 2015 & IA No. 885 OF 2017
Appeal No. 240 OF 2015 Appeal No. 241 OF 2015

Indian Wind Power Association ... Appellant(s)
Vs.

Tamil Nadu General & Distribution Corporation Ltd.
& Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Senthil Jagadeesan
Mr. Rahul Balaji
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Mr. G. Umapathy
Ms. Amali for R-3

APPEAL NO. 203 OF 2015

TANTRANSCO Ltd. & Ors. ... Appellant(s)
Vs.

Indian Wind Power Association & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Mr. G. Umapathy
Ms. Amali

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Mr. Rahul Balaji
Ms. Sonakshi Malhan

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing **02.11.2018**.

(S.D. Dubey)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member